



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / व्यापार महकमा

Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, NEW DELHI / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Nov/202223/12**DATED:** 22/11/2022Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Nov/202223/12 dated 22/11/2022 of Norms Committee - VII for the year 2022-23 was held on 22/11/2022 under the Chairmanship of HARDEEP SINGH, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Deputy DGFT	Directorate General of Foreign Trade, Delhi
2	Mahesh Kumar , Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	NAND Lal, Technical Authority	Technical Consultant, DGFT
4	SHAISH KUMAR, Technical Authority	Technical Consultant, DGFT
5	DINESHNARAIN MATHUR, Technical Authority	Technical Consultant, DGFT
6	Omprakash sharma, Technical Authority	Technical Consultant, DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	TRAVANCORE COCOTUFT PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00045240AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	K K NAG PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM REVIW00002165AM23
RA File Number	072404000197 AM12
Licence No and Date	0710083332/18/10/2011
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	3 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	NEO CORP INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018405000374AM13
RA File Number	562404000012 AM13
Licence No and Date	5610001452/03/01/2013
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has not replied to the hard copy letter issued on 08.02.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	4 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00382034AM22
RA File Number	NA
Licence No and Date	0310814941/31/07/2017

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022

1. Specific name of Plasticizer, Filler and Stabilizer.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	5 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	PRECISION MOULDS AND DIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000490AM18
RA File Number	052404000477 AM18
Licence No and Date	0510405185/02/01/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to call for the Personal Hearing along with sample. Letter for PH to be issued. Hence, the Committee decided to defer the case.

Case No.	6 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	UNIFORM SYNTHETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000624AM19
RA File Number	039504000687 AM19
Licence No and Date	0310824539/18/10/2018

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).

Case No.	7 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	POLYBOND (INDIA) PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000538AM19
RA File Number	318304000107 AM19
Licence No and Date	3110067216/26/10/2018
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.11.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	8 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000487AM20
RA File Number	102404000072 AM20
Licence No and Date	1010060330/28/11/2019
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	9 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	PLASTIC PRODUCTS ENGINEERING COMPANY
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM REVIW00000994AM23
RA File Number	082404000284 AM20
Licence No and Date	0810146828/23/12/2019
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished	

the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).

Case No.	10 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	NANOFIL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000856AM21
RA File Number	052404000281 AM21
Licence No and Date	0510415278/22/09/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 18.08.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	11 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	EM TECHNIK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000881AM21
RA File Number	318304000076 AM21
Licence No and Date	3110067878/09/10/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	12 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000902AM21
RA File Number	062404000051 AM21
Licence No and Date	0610039656/22/10/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	13 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000924AM21
RA File Number	132404000049 AM21
Licence No and Date	1310049728/06/11/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	14 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000927AM21
RA File Number	052304000277 AM21
Licence No and Date	0510415829/10/11/2020

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022 and followed by a reminder on 18.08.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.09.2022).

Case No.	15 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000928AM21
RA File Number	039504000526 AM21
Licence No and Date	0310839607/19/11/2020

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished

the information against the DL issued to the firm dated 30.06.2022 followed by a reminder on 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).

Case No.	16 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	SUNLEX FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	018705000929AM21
RA File Number	242404000047 AM21
Licence No and Date	2410043326/19/11/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	17 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	NEXON INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00235639AM22
RA File Number	242404000065 AM21
Licence No and Date	2410043330/25/11/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022 followed by a reminder on 17.08.2022 and on 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	18 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	POLYLINK POLYMERS (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00233470AM22
RA File Number	082404000301 AM21
Licence No and Date	0810149108/26/11/2020
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not	

furnished the information against the DL issued to the firm dated 24.03.2022 followed by a reminder on 17.08.2022 and on 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).

Case No.	19 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	JINDAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00035536AM21
RA File Number	05AA04017814 AM21
Licence No and Date	0511000059/10/12/2020
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022 followed by a reminder on 17.08.2022 and on 03.11.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	20 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00038016AM21
RA File Number	522404000074 AM21
Licence No and Date	5211000008/14/12/2020
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 07.03.2022 followed by a reminder on 24.03.2022 and on 30.06.2022. Hence, the Committee decided to defer the case. (Reminder letter to be issued on 23.11.2022).	

Case No.	21 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00054665AM21
RA File Number	33AA04001961 AM21
Licence No and Date	3311000050/04/01/2021
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 24.03.2022 followed by a reminder on 03.11.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).

Case No.	22 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00056841AM21
RA File Number	07AA04006520 AM21
Licence No and Date	0711000222/07/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 29.09.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	23 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00060866AM21
RA File Number	08AA04006475 AM21
Licence No and Date	0811000370/12/01/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022 followed by a reminder on 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	24 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00060855AM21
RA File Number	08AA04005448 AM21
Licence No and Date	0811000268/12/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022

1. Net content of coating material in PVDC in export.
2. Wastage involved in import item no. 1, 2, 7.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	25 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	ALASKA MULTI POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00063188AM21
RA File Number	05AA04024224 AM21
Licence No and Date	0511000806/15/01/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	26 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	SAGAR POLYTECHNIK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00075656AM21
RA File Number	24AA04003294 AM21
Licence No and Date	2411000190/02/02/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	27 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	SAGAR POLYTECHNIK LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00075657AM21
RA File Number	24AA04003296 AM21
Licence No and	2411000189/02/02/2021

Date	
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	28 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	RELIANCE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00081439AM21
RA File Number	03AA04018442 AM21
Licence No and Date	0311001412/11/02/2021

Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms with 4.30% wastage as under:- Export item: Pultrusion Profile (Glass Fibre Reinforced Plastic) Quantity: 500 MT	
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Sl. No.	Import Items	Qty in MT recommended for 1 MT of export item
1	MONOPROPYLENE GLYCOL (MPG)	0.0671
2	MPDIOL GLYCOL FOR RESIN	0.0184
3	CHEM PURIFIED ISOPHTHALIC ACID	0.058
4	MALEIC ANHYDRIDE	0.0642
5	TRIPHENYL PHOSPHITE	0
6	ESTOCAT 4100 FOR RESIN	0
7	HYDROQUINONE FOR RESIN	0
8	TERT-BUTYLCATECHOL FOR RESIN	0

9	MONO-TERT-BUTYL HYDROQUINONE [MTBHQ]	0
10	STYRENE	0.0962
11	1.4-NAPHTHOPUINONE FOR RESIN	0
12	ANTIMONY TRIOXIDE	0.007
13	ATH MHV06	0.013
14	DECABROMODIPHENYL	0.008
15	CALCIUM CARBONATE	0.007
16	CHINA CLAY	0.006
17	CHEM TITANIUM DI-OXIDE	0.002
18	CHLORINATED P WAX	0.017
19	FINALUX-LU (M)	0.002
20	SONGSORBTM 1000	0.001
21	SABO®STAB UV 70	0
22	TRIGONOX C	0.001
23	PERKADOX-16	0.001
24	PIGMENT RAL SHADE RAL 7035	0.003
25	STYRENE	0.003
26	ROVING,4800 TEX - DIRECT	0.347
27	ROVING,600 TEX - DIRECT	0.096

28	ROVING,2400 TEX - DIRECT	0.0124
29	GRY 0100/034/1 TX HIM I SD	0.0024
30	POLYESTER VEIL 40 GSM	0.008
31	ROVING,600 TEX - DIRECT	0.1343
32	ROVING,2400 TEX - DIRECT	0.0176
33	GRY 0100/034/1 TX HIM I SD	0.0024

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	29 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	SNF(INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00092296AM21
RA File Number	262404000022 AM21
Licence No and Date	2611000086/25/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to call for the Personal Hearing along with sample. Letter for PH to be issued. Hence, the Committee decided to defer the case.	

Case No.	30 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	RELIANCE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00111642AM21
RA File Number	03AA04031082 AM21
Licence No and Date	0311002725/23/03/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms with 4.30% wastage as under:-	
Export item: Pultrusion Profile ((Glass Fibre Reinforced Plastic)	

Quantity: 1500 MT

S. No.	Import Items	Qty in MT recommended for 1 MT of export item
1	MONOPROPYLENE GLYCOL (MPG)	0.0671
2	MPDIOL GLYCOL FOR RESIN	0.0184
3	CHEM PURIFIED ISOPHTHALIC ACID	0.058
4	MALEIC ANHYDRIDE	0.0642
5	TRIPHENYL PHOSPHITE	0
6	ESTOCAT 4100 FOR RESIN	0
7	HYDROQUINONE FOR RESIN	0
8	TERT-BUTYLCATECHOL FOR RESIN	0
9	MONO-TERT-BUTYL HYDROQUINONE [MTBHQ]	0
10	STYRENE	0.0962
11	1.4-NAPHTHOPUINONE FOR RESIN	0
12	ANTIMONY TRIOXIDE	0.007
13	ATH MHV06	0.013
14	DECABROMODIPHENYL	0.008
15	CALCIUM CARBONATE	0.007
16	CHINA CLAY	0.006

17	CHEM TITANIUM DI-OXIDE	0.002
18	CHLORINATED P WAX	0.017
19	FINALUX-LU (M)	0.002
20	SONGSORBTM 1000	0.001
21	SABO®STAB UV 70	0
22	TRIGONOX C	0.001
23	PERKADOX-16	0.001
24	PIGMENT RAL SHADE RAL 7035	0.003
25	STYRENE	0.003
26	ROVING,4800 TEX - DIRECT	0.347
27	ROVING,600 TEX - DIRECT	0.096
28	ROVING,2400 TEX - DIRECT	0.0124
29	GRY 0100/034/1 TX HIM I SD	0.0024
30	POLYESTER VEIL 40 GSM	0.008
31	ROVING,600 TEX - DIRECT	0.1343
32	ROVING,2400 TEX - DIRECT	0.0176
33	GRY 0100/034/1 TX HIM I SD	0.0024
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	31 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved

Party Name	MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022		
HQ File Number	HQRNORM APPLY 00028132AM22		
RA File Number	03AA04006657 AM22		
Licence No and Date	0311003371/28/04/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as with 1% wastage as under:-			
Export Item	Quantity	Import item	Quantity
PARAGRID 150.05 4.5X Range 140M To 150M (The Net Content of Polymeric Strip 27 KN - 463092 MTR) (Net Weight should be 47698.84 Kg)	85050.0 SQUARE METER (SQM)	Polymeric Strip 27 KN	1.01 Kg/Kg in export OR As applied for, whichever is less.
PARAGRID 200.05 4.5X Range 90M To 100M (The Net Content of Polymeric Strip 36 KN - 496908 MTR) (Net Weight should be 58858.75 Kg)	90000.0 SQUARE METER (SQM)	Polymeric Strip 36 KN	1.01 Kg/Kg in export OR As applied for, whichever is less.
<u>NOTE: The weight of export and import is the controlling factor for determining quantity of import at the time of redemption of license.</u>			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEES			

Case No.	32 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002063AM23
RA File Number	NA
Licence No and Date	0311004825/22/06/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022	

1. Specific name of Plasticizer, Filler and Stabilizer.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	33 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00147419AM22
RA File Number	34AA04005754 AM22
Licence No and Date	3411000902/26/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the firm has replied to the DL issued to them and file has been sent to the technical expert for examination of case. Hence, the committee decided to defer the case	

Case No.	34 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00147232AM22
RA File Number	34AA04005749 AM22
Licence No and Date	3411000897/26/07/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the firm has replied to the DL issued to them and file has been sent to the technical expert for examination of case. Hence, the committee decided to defer the case.	

Case No.	35 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00153657AM22
RA File Number	34AA04006292 AM22
Licence No and Date	3411000931/04/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the firm has replied to the DL issued to them and file	

has been sent to the technical expert for examination of case. Hence, the committee decided to defer the case.

Case No.	36 / NC/7/MEET/Nov/202223/12
Case Status	Case Withdrawn
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00156967AM22
RA File Number	03AA04018783 AM21
Licence No and Date	0311006034/09/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was approved in meeting number NC/7/MEET/Sept/202122/9 dated 06.10.2021.. Hence, the committee decided to withdraw the case.	

Case No.	37 / NC/7/MEET/Nov/202223/12
Case Status	Case Withdrawn
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00156974AM22
RA File Number	039504000290 AM21
Licence No and Date	0311006036/09/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was approved in meeting number NC/7/MEET/Sept/202122/9 dated 06.10.2021.. Hence, the committee decided to withdraw.	

Case No.	38 / NC/7/MEET/Nov/202223/12
Case Status	Case Withdrawn
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00157206AM22
RA File Number	039504000071 AM21
Licence No and Date	0311006046/09/08/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that this case was approved in meeting number NC/7/MEET/Sept/202122/9 dated 06.10.2021.. Hence, the committee decided to withdraw	

Case No.	39 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00205939AM22
RA File Number	05AA04089747 AM22
Licence No and Date	0511005283/07/10/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 08.04.2022 followed by a reminder on 13.07.2022 and on 12.10.2022 .Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	40 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00239678AM22
RA File Number	03AA040112849 AM22
Licence No and Date	0311008178/02/11/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 07.04.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	41 / NC/7/MEET/Nov/202223/12		
Case Status	Case Approved		
Party Name	MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022		
HQ File Number	HQRNORM APPLY 00240999AM22		
RA File Number	03AA040117161 AM22		
Licence No and Date	0311008253/03/11/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms with 1.4 % wastage as under:-			
Export Item	Quantity	Import item	Quantity

Paragrid - Ultra strong reinforcement fabric made up of Yarn, LLDPE, Masterbatch & Aramid/Kevlar yarn 1304462.463 Kgs (Net Weight should be 1304462.463 Kg)	2656746.360 SQUARE METER (SQM)	High Tenacity Polyester Filament Yarn	1.014 Kg/Kg Content in export OR As applied for, whichever is less.
		Linear Low Density Polyethy (LLDPE)	1.014 Kg/Kg Content in export OR As applied for, whichever is less.
		Master Batch	1.014 Kg/Kg Content in export OR As applied for, whichever is less.
		Aramid Yarn/Kevlar Yarn	1.014 Kg/Kg Content in export OR As applied for, whichever is less.

NOTE: Weight of export and import is the controlling factor for determining quantity of import at the time of redemption of license.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEES

Case No.	42 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	MACCAFERRI ENVIRONMENTAL SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00241101AM22
RA File Number	03AA040117095 AM22
Licence No and Date	0311008262/03/11/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms with 1.4 % wastage as under:-

Export Item	Quantity	Import item	Quantity
Paralink - Ultra strong reinforcement fabric made up of Yarn, LLDPE, Masterbatch & Aramid/Kevlar yarn 1670649.351 Kgs. (Net weight of export should be 1670649.351 Kg)	2062530.060 SQUARE METER (SQM)	High Tenacity Polyester Filament Yarn	1.014 Kg/Kg Content in export OR As applied for, whichever is less.
		Linear Low Density Polyethy (LLDPE)	1.014 Kg/Kg Content in export. OR As applied for, whichever is less.
		Master Batch	1.014 Kg/Kg Content in export OR As applied for, whichever is less.
		Aramid Yarn/Kevlar Yarn	1.014 Kg/Kg Content in export OR As applied for, whichever is less.

NOTE: Weight of export and import is the controlling factor for determining quantity of import at the time of redemption of license.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	43 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00302500AM22
RA File Number	039404000398 AM21
Licence No and Date	0311009931/30/12/2021
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 29.04.2022 followed by a reminder on 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).

Case No.	44 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	ELAVIN CHEMTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00302631AM22
RA File Number	08AX04000131 AM22
Licence No and Date	0811003613/30/12/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	45 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00303095AM22
RA File Number	03AA04028753 AM22
Licence No and Date	0311009949/31/12/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 14.01.2022 followed by a reminder on 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	46 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	POLYMERLINK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00306935AM22
RA File Number	03AX04000459 AM22
Licence No and Date	0311010042/04/01/2022
Norms Committee Decision:	

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	47 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	SHREE MALANI FOAMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00310547AM22
RA File Number	09AA04018143 AM22
Licence No and Date	0911002241/07/01/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

S. NO	Export Item	Quantity in Kg	Import item	Quantity
1	28D MF VB Light Blue (HS CODE 39211310) twin (Memory Foam)	23572.0	Std. Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.07 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Visco Elastic Polyol	1.05 Kg/Kg of Visco Elastic Polyol Content on Net Weight of Export
2	24D PU VB Blue (HS CODE 39211310) twin (PU Foam)	32070.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
3	24D Prof. PU Vibe White (HS	49477.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol

	CODE 39211310) Twin (PU Foam)			3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
4	28D MF VB Light Blue (HS CODE 39211310) twin xl (Memory Foam)	24588.0	Std. Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.07 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Visco Elastic Polyol	1.05 Kg/Kg of Visco Elastic Polyol Content on Net Weight of Export
5	24D PU VB Blue (HS CODE 39211310) twin xl (PU Foam)	33468.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
6	24D Prof. PU Vibe White (HS CODE 39211310) twin xl (PU Foam)	51654.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export

			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
7	28D MF VB Light Blue (HS CODE 39211310) full (Memory Foam)	4035.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.07 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Visco Elastic Polyol	1.05 Kg/Kg of Visco Elastic Polyol Content on Net Weight of Export
8	24D PU VB Blue (HS CODE 39211310) full (PU Foam)	5492.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
9	24D Profl. PU Vibe White (HS CODE 39211310) full (PU Foam)	8477.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
10	28D MF VB Light Blue (HS CODE 39211310) cal king	6025.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export

	(Memory Foam)		Toluene Di Isocyanate T 80	1.07 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Visco Elastic Polyol	1.05 Kg/Kg of Visco Elastic Polyol Content on Net Weight of Export
11	24D PU VB Blue (HS CODE 39211310) cal king (PU Foam)	8203.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
12	24D Prof. PU Vibe White (HS CODE 39211310) cal king (PU Foam)	12659.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
13	28D MF VB Light Blue (HS CODE 39211310) king (Memory Foam)	5995.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.07 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Visco Elastic Polyol	1.05 Kg/Kg of Visco Elastic Polyol Content on Net Weight of Export

14	24D PU VB Blue (HS CODE 39211310) king (PU Foam)	8161.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
15	24D Prof. PU Vibe White (HS CODE 39211310) king (PU Foam)	12595.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
16	28D MF VB Light Blue (HS CODE 39211310) queen (Memory Foam)	4782.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.07 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Visco Elastic Polyol	1.05 Kg/Kg of Visco Elastic Polyol Content on Net Weight of Export
17	24D PU VB Blue (HS CODE 39211310) queen (PU Foam)	6511.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export

			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export
18	24D Profl. PU Vibe White (HS CODE 39211310) queen (PU Foam)	10047.0	Std Polyol 3000 MW	1.05 Kg/Kg of Polyol 3000 MW Content on Net Weight of Export
			Toluene Di Isocyanate T 80	1.05 Kg/Kg of Toluene Di Isocyanate Content on Net Weight of Export
			Polymer Polyol	1.05 Kg/Kg of Polymer Polyol Content on Net Weight of Export

NOTE: 5% Wastage Allowed on All Raw Material made of PU Foam.

7% Wastage Allowed on TDI in Memory Foam and 5% wastage allowed on rest of item.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	48 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	TIME TECHNOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00313282AM22
RA File Number	03AX04000539 AM22
Licence No and Date	0311010305/10/01/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 15.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	49 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	NUMAKERS ASIA LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00322851AM22

RA File Number	52AX04000020 AM22
Licence No and Date	5211001887/18/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 18.08.2022 followed by a reminder on 12.10.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	50 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00329143AM22
RA File Number	08AX04000093 AM22
Licence No and Date	0811003837/24/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022 1. As per details given export content is 22% PVDC , as such in total export PVDC content is 165 MT while import asked is 175 MT which is more than 5 % wastage, however in appendix 4E wastage indicated is 0%. Please clarify. 2. Material balance between import and export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	51 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00330848AM22
RA File Number	10AX04000039 AM22
Licence No and Date	1011000821/25/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 01.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	52 / NC/7/MEET/Nov/202223/12
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Case Status	Case Deferred
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00333079AM22
RA File Number	04AX04000146 AM22
Licence No and Date	0411002500/27/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.07.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	53 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	MULTIPRENE INTERNATIONALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00334468AM22
RA File Number	03AX04000743 AM22
Licence No and Date	0311010959/28/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	54 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00337244AM22
RA File Number	08AX04000364 AM22
Licence No and Date	0811003924/31/01/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 15.06.2022 followed by a reminder on 13.07.2022 and on 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	55 / NC/7/MEET/Nov/202223/12
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Case Status	Case Deferred
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00348256AM22
RA File Number	03AA040129085 AM22
Licence No and Date	0311011232/09/02/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 15.06.2022 followed by a reminder on 17.08.2022 and on 12.10.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	56 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00400005AM22
RA File Number	08AX04000623 AM22
Licence No and Date	0811004498/24/03/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 30.06.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	57 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00403402AM22
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 01.06.2022 followed by a reminder on 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	58 / NC/7/MEET/Nov/202223/12
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Case Status	Case Deferred
Party Name	ALLFLEX PLASTICS LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00408878AM22
RA File Number	02AX04000217 AM22
Licence No and Date	0211002196/30/03/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 07.09.2022 followed by a reminder on 03.11.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	59 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	VAZHAYIL FOAM RUBBERS LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00409553AM22
RA File Number	10AX04000085 AM22
Licence No and Date	1011001002/31/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 12.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	60 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	PIDILITE INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00409695AM22
RA File Number	039504001035 AM19
Licence No and Date	0311013515/31/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022 1. Information as per appendix 4E indicating wastage claimed. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	61 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000136AM23
RA File Number	08AX04000187 AM22
Licence No and Date	0811004610/08/04/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	62 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000174AM23
RA File Number	08AX04000015 AM23
Licence No and Date	0811004617/11/04/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022 followed by a reminder on 07.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	63 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000262AM23
RA File Number	08AX04000758 AM22
Licence No and Date	0811004687/18/04/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 13.05.2022 followed by a reminder on 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	64 / NC/7/MEET/Nov/202223/12
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Case Status	Case Deferred
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000279AM23
RA File Number	05AX04000075 AM23
Licence No and Date	0511011915/18/04/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 30.06.2022 followed by reminder on 07.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	65 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000482AM23
RA File Number	34AX04000077 AM23
Licence No and Date	3411002190/28/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	66 / NC/7/MEET/Nov/202223/12
Case Status	Case Rejected
Party Name	ITC LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000541AM23
RA File Number	04AX04000072 AM23
Licence No and Date	0411003228/02/05/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	67 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	TECHNOVA RECYCLING INDIA PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022

and Date	
HQ File Number	HQRNORM APPLY 00000588AM23
RA File Number	03AX04000388 AM23
Licence No and Date	0311014486/05/05/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 30.06.2022 followed by a reminder on 17.08.2022 and on 07.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	68 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000762AM23
RA File Number	05AX04000421 AM23
Licence No and Date	0511012551/13/05/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022 1. Specific packing material to be exported. 2. Net content of each imported input in export product. 3. Details of indigenous input with quantity. 4. % Wastage at each step of manufacturing with justification. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	69 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	WELSET PLAST EXTRUSIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00000914AM23
RA File Number	03AX04000121 AM23
Licence No and Date	0311014902/20/05/2022
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 18.08.2022 followed by a reminder on 07.09.2022 . Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).

Case No.	70 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	ESSEN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00001047AM23
RA File Number	24AX04000041 AM23
Licence No and Date	2411001624/27/05/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	71 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	ITC LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00001159AM23
RA File Number	04AX04000205 AM23
Licence No and Date	0411003407/02/06/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 15.06.2022 followed by reminder on 07.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	72 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00001181AM23
RA File Number	05AX04000444 AM23
Licence No and Date	0511012993/03/06/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound with Reflective Tape (Export Qty: 350 MT)

Quantity: 100 MT

S.No.	Import Item	Quantity recommended
1.	Natural Rubber	27.23 MT
2.	Synthetic Rubber (PBR)	5.00 MT
3.	Synthetic Rubber EPDM	8.00 MT
4.	Carbon Black (N-330, N-550, N-660)	17.35 MT
5.	Rubber Chemicals (Accelerators)	0.99 MT*
6.	Rubber Chemicals (Anti-oxidants)	0.99 MT*
7.	Bead Wire	9.1 Kg
8.	Misc Chemicals (Paraffin Wax)	8.00 MT*
9.	Nylon Tyre Cord Fabric dipped	11.00 MT
10.	Zinc Ingot	1.312 MT
11.	Precipitated Silica	3.5 kg
12.	Synthetic Rubber (SBR-1502)	6.34 MT

NOTE: Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No.8) of the Hand Book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	73 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00001851AM23
RA File Number	03AX04002022 AM23
Licence No and Date	0311016099/05/07/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to refer the case to C&PC and deferred the case.	

Case No.	74 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00001948AM23
RA File Number	03AX04002046 AM23
Licence No and Date	0311016223/11/07/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to refer the case to C&PC and deferred the case.	

Case No.	75 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002042AM23
RA File Number	26AX04000028 AM23
Licence No and Date	2611000637/14/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022 1. The wastage of raw materials claimed for each type tyre is high comparing to other leading manufacturer of same type of tyres. 2. The total Rubber content in each type export item is higher and comparing to other manufactures. It should be around 40 to 47% . 3. Compare the requirement of rubber and other raw materials in tabular form with SION fixed (A-1686 / 1667 /1667 /1666 /1722 / 1717 as the case may be) published in Handbook of Procedure Vol II.	

4. The details of PBD Cobalt /Nickel, PBD (Neodymium)/ 77PD/ 6PPD HMM 65 and its function/ application in tyre.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	76 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002073AM23
RA File Number	08AX04000611 AM23
Licence No and Date	0811005518/15/07/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	77 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002128AM23
RA File Number	07AX04000493 AM23
Licence No and Date	0711004710/19/07/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 23.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	78 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	WHITELOTUS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002177AM23
RA File Number	52AX04001527 AM23
Licence No and	5211002868/21/07/2022

Date	
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.09.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	79 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	SANGHVI TECHNO PRODUCTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002201AM23
RA File Number	08AX04000676 AM23
Licence No and Date	0811005604/22/07/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 02.09.2022 followed by a reminder on 03.11.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	80 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002218AM23
RA File Number	26AX04000030 AM23
Licence No and Date	2611000645/22/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2022-23/21 dated 22.11.2022 1. The wastage of raw materials claimed for each type tyre is high comparing to other leading manufacturer of same type of tyres. 2. The total Rubber content in each type export item is higher and comparing to other manufactures. It should be around 40 to 47% . 3. Compare the requirement of rubber and other raw materials in tabular form with SION fixed (A-1686 / 1667 /1667 /1666 /1722 / 1717 as the case may be) published in Handbook of Procedure Vol II. 4. The details of PBD Cobalt /Nickel, PBD (Neodymium)/ 77PD/ 6PPD HMM 65 and its function/ application in tyre.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 23.11.2022 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	81 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	NARENDRA PLASTIC PRIVATE LIMITED (PART IX)
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002483AM23
RA File Number	03AX04002301 AM23
Licence No and Date	0311016876/04/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms with 5% wastage as under:-

Export Item	Quantity	Import item	Quantity
Printed Vest type Carrier Bags (Made of HDPE)((Net content of HDPE 3454.0 MT and LLDPE 546.00 MT))	4000.0 MT	HDPE GRANULES	3626.7 MT
		LLDPE	573.3 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002629AM23
RA File Number	03AX04002649 AM23
Licence No and Date	0311017146/12/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.. No.	Description	Qty
New Pneumatic Tyres of Rubber, Of	100	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	20.919

a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,000,000.00 kgs)	kgs	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.227
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.435
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.070
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.001
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.789
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.481
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.009
		10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.055
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.259
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.447
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.357
		14	RUBBER CHEMICAL :ACCELERATOR	0.701
		15	RUBBER CHEMICAL :RETARDERS	0.039
		16	ZINC OXIDE	2.460
		17	STEARIC ACID	0.447

	18	MICROCRYSTALLINE PETROLEUM WAX	0.635
	19	PRECIPITATED SILICA	1.583
	20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.138
	21	PETROLEUM TACKIFIER RESIN	0.443
	22	PHENOLIC TACKIFIER RESIN	0.639
	23	INSOLUBLE SULPHUR	0.471
	24	SILANE COUPLING AGENT	0.277
	25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.763
	26	AGEING RESISTANCE CHEMICAL (HTS)	0.297
	27	PROCESSING ADDITIVES	0.259
	28	HOMOGENIZING AGENT	0.744
	29	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.075
	30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
	31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
	32	BLADDERS (Relevant size & in Numbers)	0.020
	33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

NOTE: Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002630AM23
RA File Number	03AX04002661 AM23
Licence No and Date	0311017147/12/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S. No.	Description	Qty
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	20.919
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.227
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.435
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.070
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.001
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.789
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.481

	9	NYLON TYRE CORD FABRIC (DIPPED)	0.009
	10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.055
	11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.259
	12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.447
	13	RUBBER CHEMICAL :ANTIOXIDANTS	1.357
	14	RUBBER CHEMICAL :ACCELERATOR	0.701
	15	RUBBER CHEMICAL :RETARDERS	0.039
	16	ZINC OXIDE	2.460
	17	STEARIC ACID	0.447
	18	MICROCRYSTALLINE PETROLEUM WAX	0.635
	19	PRECIPITATED SILICA	1.583
	20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.138
	21	PETROLEUM TACKIFIER RESIN	0.443
	22	PHENOLIC TACKIFIER RESIN	0.639
	23	INSOLUBLE SULPHUR	0.471
	24	SILANE COUPLING AGENT	0.277

	25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.763
	26	AGEING RESISTANCE CHEMICAL (HTS)	0.297
	27	PROCESSING ADDITIVES	0.259
	28	HOMOGENIZING AGENT	0.744
	29	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.075
	30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
	31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
	32	BLADDERS (in Numbers)	0.020
	33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

NOTE: Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	84 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00002753AM23
RA File Number	05AX04001428 AM23
Licence No and Date	0511014430/24/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item : Bicycle Nylon Tyres EPDM (Min. 7.5%) Rubber Compound with Reflective Tape (Export Qty: 500 MT)

Quantity : 100 MT		
S.No.	Import Item	Quantity recommended
1.	Natural Rubber	27.23 MT
2.	Synthetic Rubber (PBR)	5.00 MT
3.	Synthetic Rubber (SBR-1502)	6.34 MT
4.	Synthetic Rubber EPDM	8.00 MT
5.	Carbon Black (N-330, N-550, N-660)	17.35 MT
6.	Rubber Chemicals (Accelerators)	0.99 MT*
7.	Rubber Chemicals (Anti-oxidants)	0.99 MT*
8.	Misc Chemicals (Paraffin Wax)	8.00 MT*
9.	Nylon Tyre Cord Fabric dipped	11.00 MT
10.	Zinc Ingot	1.312 MT
11.	Precipitated Silica	3.5 kg
12.	Reflective Tape (4.7 mm to 5.7 mm)	1.05 Mtr/Mtr content in the export product
13.	Cotton Chafer (7mm to 9mm)	1.05 Mtr/Mtr content in the export product
NOTE: Value cap: Chemicals and Miscellaneous may be allowed as per General Note 8 of Hand Book of Procedure Vol II. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

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Case No.	85 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00003174AM23
RA File Number	09AX04000526 AM23
Licence No and Date	0911003644/16/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%)(SELF ADHESIVE FILM BOPP WHITE (130 GSM +/- 10%))

Quantity: 500000.0 Sq. Mt

Import Items:

S.No.	Item Description	Quantity recommended
1.	BOPP FILM-60 MICRONS +/- 10%-WHITE- VARIOUS WIDTHS	520000.0 Sq. Mt
2.	RELEASE BASE PAPER GLASSINE 60 GSM +/- 10 PERCENT VARIOUS COLOURS-VARIOUS WIDTHS	520000.0 Sq. Mt
3.	HOT MELT ADHESIVE (100% SOLID RUBBER BASED)	12000.0Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00003359AM23
RA File Number	03AX04003255 AM23
Licence No and	0311018147/25/09/2022

Date

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S. No.	Description	Qty.
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester (Total Quantity to be exported 1,920,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.423
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	22.017
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.936
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	11.324
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.655
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.100
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.222
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	2.862
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.248
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.494
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.194

		14	RUBBER CHEMICAL :ACCELERATOR	0.623
		15	RUBBER CHEMICAL :RETARDERS	0.111
		16	ZINC OXIDE	1.756
		17	STEARIC ACID	0.880
		18	MICROCRYSTALLINE PETROLEUM WAX	0.839
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.106
		20	PETROLEUM TACKIFIER RESIN	0.011
		21	PHENOLIC TACKIFIER RESIN	0.549
		22	INSOLUBLE SULPHUR	0.293
		23	PROCESSING ADDITIVES	0.452
		24	HOMOGENIZING AGENT	0.267
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		27	BLADDERS (Relevant Size in Numbers)	0.020
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

NOTE: Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand

Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	87 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00003748AM23
RA File Number	03AX04003603 AM23
Licence No and Date	0311018585/15/10/2022
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 03.11.2022. Hence, the Committee decided to defer the case. (Reminder letter issued on 23.11.2022).	

Case No.	88 / NC/7/MEET/Nov/202223/12
Case Status	Case Deferred
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00003750AM23
RA File Number	03AX04003590 AM23
Licence No and Date	0311018589/15/10/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to refer the case to C&PC and deferred the case.	

Case No.	89 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00003780AM23
RA File Number	34AX04000666 AM23
Licence No and Date	3411002917/17/10/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
POLYESTER RESIN SOLUTION-8152-B [RESIN CONTENT 65% MINIMUM]	1 Kg	NEO PENTYL GLYCOL	0.0385 Kg
		MPDIOL	0.289 Kg
		PHTHALIC ANHYDRIDE	0.1734 Kg
		ADIPIC ACID	0.2023 Kg
		C-10	0.352 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	90 / NC/7/MEET/Nov/202223/12
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202223/ 12 and 22/11/2022
HQ File Number	HQRNORM APPLY 00004303AM23
RA File Number	34AX04000723 AM23
Licence No and Date	3411002987/11/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLYESTER RESIN SOLUTON-VOY-8038-[65%]	1 Kg	NEO PENTYL GLYCOL	0.312 Kg
		PHTHALIC ANHYDRIDE	0.293 Kg
		ADIPIC ACID	0.138 Kg
		C 10 SOLVENT	0.150 Kg
		BUTYL GLYCOL	0.200 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

